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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

DECIDED ON: 11.09.2012

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ITA Nos.807, 1578 & 312/2010

COMMISSIONER OF INCOME TAX Appellant
Through: Mr. Abhishek Maratha, Sr.
Standing Counsel with Ms. Anshul Sharma,
Advocate.

versus

BHARAT HEAVY ELECTRICAL LIMITED Respondent
Through: Mr. S. Krishnan, Advocate.

CORAM:

MR. JUSTICE S. RAVINDRA BHAT

MR. JUSTICE R.V. EASWAR

MR. JUSTICE S.RAVINDRA BHAT (OPEN COURT)

% For detailed order, please see order dated 11.09.2012 passed in
ITA-278/2010 - *CIT v. BHEL.*

S. RAVINDRA BHAT, J

SEPTEMBER 11, 2012

R.V. EASWAR, J